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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/111/(IB)/2017  
NAME OF THE PETITIONER(S) : DAXEN AGRITECH INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : DAEHSAN TRADING INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. RAJENDERAN

IRP.

  
22/8/17

**ORDER**

Mr. S. Rajenderan, IRP is present in person and submitted that his tenure is over. However he has already taken steps to convene the CoC on 23.08.2017. The public announcement has already been made. Therefore, in the circumstances, he is directed to continue with the assignment till RP is appointed. The report shall be submitted on 24.08.2017. Put up on **24.08.2017 at 10.30 A.M.**

-sd-

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

-sd-

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)